

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 220 OF 2018**

**Dated : 4<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Jhajjar KT Transco Limited**

**...Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission  
& Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Poonam Verma  
Ms. Tanesha Sultan Singh

Counsel for the Respondent(s) : Ms. Nikita Choukse for DHBVNL

**ORDER**

As agreed by the learned counsel for both the parties, list the matter for hearing on **18.03.2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*Js/kt*